

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 10<sup>th</sup> DAY OF AUGUST 2015)

PRESENT:

**HON'BLE DR. MURTAZA ALI, MEMBER- J**

**HON'BLE MR. U.K. BANSAL MEMBER - A**

**CIVIL CONTEMPT APPLICATION NO. 83 OF 2006**

**IN**

**ORIGINAL APPLICATION NO. 1095 of 2003**

(U/s, 19 Administrative Tribunal Act.1985)

Smt. Anupam Rani W/o Late Rajesh Kumar, aged about 25 years, R/o C/o Shri N.P. Singh, Village Nagla Rati, Line par, Tundla, District Firozabad.

.....Petitioner

By Advocates: Shri S.S. Sharma

Versus

Shri Sheo Kumar Chaudhary, Divisional Railway Maager, North Central Railway, DRM Office, Nawab Yusuf Road, Allahabad.

..... Respondent

By Advocate : Shri K.P Singh

**ORDER**

**HON'BLE DR. MURTAZA ALI, MEMBER- J**

Shri S.S. Sharma counsel for the petitioners and Shri K.P. Singh counsel for the respondents are present.

2. Learned counsel for the parties <sup>submit</sup> ~~agreed~~ <sub>Ms</sub> that the order passed by this Tribunal dated 18.10.2005 has fully been complied with by the respondents.

3. Accordingly, the Contempt Petition is dismissed. Notice issued to respondent is discharged.

Member (A)

Member (J)

Manish/-